

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 272/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.01.2018

NAME OF THE COMPANY: Manish Traders Vs. ROC & Ors.

SECTION OF THE COMPANIES ACT: 252


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
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|--|----------|------|--|--|
|  | Present: | None |  |  |
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**ORDER**

Reply has not been received from the ROC. Show Cause Notice be  
issued to the ROC Delhi as to why reply has not been received.

To come up on 29<sup>th</sup> January, 2018.



(Deepa Krishan)  
Member (T)



(Ina Malhotra)  
Member (J)